

(क्षेत्र एकड़ में)

क्रमांक	राज्य / संघशासित क्षेत्र	1993-94		1994-95		1995-96	
		लक्ष्य	उपलब्धि	लक्ष्य	उपलब्धि	लक्ष्य	उपलब्धि
1.	आंध्र प्रदेश	122810	27139	103180	13002	7578	10773
2.	असम	30430	10596	57280	8359	30040	3228
3.	बिहार	94000	7453	94000	4156	4515	5816
4.	गुजरात	15140	2923	40274	4499	1600	1530
5.	हरियाणा	4570	308	2380	285	4483	189
6.	हिमाचल प्रदेश	2870	0	1970	0	4183	0
7.	जम्मू एवं कश्मीर	6000	0	6000	0	5575	0
8.	कर्नाटक	84270	624	32000	717	*	*
9.	केरल	8240	2894	9230	239	1992	171
10.	मध्य प्रदेश	64410	566	50000	200	922	85
11.	महाराष्ट्र	29980	1715	14250	739	238	471
12.	मणिपुर	51	0	50	0	3	0
13.	उड़ीसा	2690	3022	5600	1069	696	833
14.	पंजाब	23040	392	15180	96	80	50
15.	राजस्थान	19380	993	35750	6579	8190	8898
16.	तमिलनाडु	3210	3605	5330	5346	102	3354
17.	त्रिपुरा	53	0	60	0	*	*
18.	उत्तर प्रदेश	52570	3402	56970	11249	947	5624
19.	पश्चिम बंगाल	33330	5000	32990	5267	98	10788
20.	दादरा व नागर हवेली	1004	255	690	125	343	16
21.	दिल्ली	75	0	460	0	*	*
22.	पंडिचेरी	440	0	140	0	31	0
कुल		598563	70887	563860	61927	79616	51886

CBI enquiry into misuse of JRY funds

*124. SHRI V. HANUMANTHA RAO: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether Government have asked the CBI to enquire into misuse of JRY funds in 1995-96;

(b) if so, the details thereof; and

(c) in what manner Government propose to plug the loopholes in JRY funds disbursal at the Ministry level?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI YERRAN NAIDU K.): (a) No, Sir.

(b) Does not arise.

(c) Jawahar Rozgar Yojana (JRY) funds are released to District Rural Development Agencies/States after scrutinising their proposals, utilisation certificates, audit reports etc. as laid-down in the JRY guidelines.